

[English]

Construction of Godowns in Kerala

*252. SHRI K. MOHANDAS: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Kerala Civil Supplies Corporation had requested for financial assistance to construct godowns; and

(b) if so, the action taken in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): (a) No, Sir.

(b) Does not arise.

Industrial Licences for Tamil Nadu

*253. SHRI R. JEEVARATHINAM: Will the Minister of INDUSTRY be pleased to state

(a) the number of industrial licences applies for by Tamil Nadu during 1984-85, 1985-86 and 1986-87; and

(b) the number of applications processed, granted, rejected and pending, industrywise?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO) (a). During the years 1984, 1985, 1986 and 1987 (as on: 16.11.87) 201, 154, 269 and 135 applications respectively were received for the grant of Industrial Licences under the provisions of Industries (Development and Regulation) Act, 1951 for locations in the State of Tamil Nadu.

(b) Statement I including yearwise details of the number of applications on which Industrial Licences/Letters of Intent were granted, and the number of applications rejected, or pending, is given below. Statistics are maintained of Industrial Licences/Letters of Intent scheduled industrywise and a statement II indicating the number of Industrial Licences/Letters of Intent issued during the years 1984, 1985, 1986 and 1987 (up to October) is given below.

STATEMENT-I

Year-wise details of the number of applications on which Industrial Licences/Letters of intent were granted, and the number of applications rejected or pending

YEAR	INDUSTRIAL LICENCES	LETTERS OF INTENT	REJECTED	OTHER DISPOSAL	PENDING
1984	3		94	4	1
1985	1	56	81	16	-
1986		93	141	29	6
1987		58	25	9	43
(as on 16.11.87)					
TOTAL	4	306	341	58	50

STATEMENT-II

Scheduled Industry-wise breakup of number of letters and industrial licences issued during the years 1984 to 1987 (upto October) for setting up of Industries in Tamil Nadu

Scheduled Industry	1984		1985		1986		1987 (upto Oct.)	
	LOI	IL	LOI	IL	LOI	IL	LOI	IL
1. Metallurgical Industries	5	37	9	22	5	6	5	4
2. Fuels	-	-	1	1	1	-	-	-
3. Boilers & Steam Generating Plants	-	-	-	-	2	-	-	-
4. Prime Movers (other than electrical equipment)	1	-	3	-	1	-	-	1
5. Electrical Equipments	19	6	19	3	20	7	20	9
6. Tele communications	6	2	10	3	5	3	1	3
7. Transportation	4	5	7	7	2	3	-	1
8. Industrial Machinery	9	4	7	8	1	4	-	2
9. Machine Tools	-	-	2	1	-	-	2	2
10. Agriculture Machinery	-	-	-	-	-	-	-	-
11. Earth Moving Machinery	-	-	-	-	-	-	-	-
12. Misc. Mech. & Engg. Industries	1	-	3	1	6	-	-	-
13. Commercial Office & Household Equipments	3	1	1	-	-	-	-	-
14. Medical & Surgical Appliances	1	-	-	-	1	2	-	1

Scheduled Industry	1984		1985		1986		1987 (upto Oct.)	
	LOI	IL	LOI	IL	LOI	IL	LOI	IL
30.Rubber Goods	6	1	2	1	1	3	4	
31.Leaner, Leat-her Goods & Pickers	1	10	11	3	9	2	13	3
32.Glue & Gelatin								
33.Glass	1				1			
34.Ceramics	2				1	2		
35.Cement & Gyps-um product			1		1			1
36.Timber Prod-ucts								
37.Defence Indus-tries								
38.Misc. Indust-ries			4				1	
Total	89	85	110	177	104	61	93	36

Industrially backward Districts in Kerala

*254. PROF. P.J. KURIEN: Will the Minister of INDUSTRY be pleased to state:

(a) the names of industrially backward districts in Kerala;

(b) the total amount spent so far by Union Government for developing them industrially;

(c) whether any industrial development has taken place in those districts; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) The following seven dis-

tricts of Kerala have been identified as centrally industrially backward districts:

'A' Category

- 1) Wynad
- 2) Idukki

'B' Category

- 3) Alleppey
- 4) Cannanore
- 5) Malapuram

'C' Category

- 6) Trichur
- 7) Trivandrum